SARDAR SWARAN SINGH As a result of this tension and as a result of the firing I said that there was movement from these areas which were directly under fire to sater areas. We have also taken some precautions in that direction

SHRI A B VAJPAYEE Does it not show that our security arrangements on the border are not adequate?

SARDAR SWARAN SINGH In the case I should like to say that the security arrangements were very adequate, and I would like to pay a tribute to the very valiant manner in which our police force there have defended the border. It will be wrong Madam, whatever may be our difficulties always to creates an atmosphere as if our people, who at the moment are facing the fire, are in any way deficient. That will not be correct at all

Shri A B VAJPAYEE Madam, on a point of personal clarification. I did not say anything which might be construed as a reflection on the forces there. But if the Government have not made adequate security arrangements, then the Government has to be condemned.

SARDAR SWARAN SINGH I do not mind being condemned so long as the hon Member is quite clear as to what he saying Whatever may arrangements there is no need for making arrangements always If there are any surprises from the other side, then we make arrangements to meet this type of firing But if the firing is resorted to and our people are exposed then our security forces, the police, take measures, take They have taken action counteraction and according to my assessment and reports, very effective action So we should really support the action that they have taken and we should not always, in the strong temptation of trying to make a statement against the Minister, forget the situation on the ground

Some Hon MEMBERS Madam

THL DEPUTY CHAIRMAN That will do Let us come to the Discussion on the Budget.

IHL BUDGFT (GENERAL) 1965 66-GFNERAL DISCUSSION—continued

SHRIMATI MOHINDER KAUR (Punjab) Madam Deputy Chairman I wish to compliment the Finance Minister for giving the much needed relief by reducing the excise duty on essential commodities. But I am afraid, Madam at the sametime I find soine omissions too. Everyone knows that diesel oil is extensively used for agricultural purposes. But somehow the cost of this commodity is so high that farmers hesitate to use it. I will give you an example

[The Vice-Chairman (Shri M P Bhargava) in the Chair]

Sir, in Punjab three years back the Puniab Government had given subsidy the farmers to sink 6,000 wells with the understanding that electricity would be given. to them to energise those wells far no electricity has been given to them; because we have not got sufficient power But last year the Government of Punjab decided to give subsidy to the farmers up to 25 per cent of the cost of diesel But in spite of this generous engines offer very few farmers came forward to take advantage of it They were reluctant since the cost of the diesel oil is so high that recurring expenditure on diesel engine is not commensurate with the returns So-I wish to tell you, Sir, that unless we can give adequate incentive to the farmer, he will not go in for something which does not give him adequate return 1 will give you an example

Out of the total cultivated land in India, only 20 per cent is canal irrigated land and a much smaller percentage is irrigated by tube wells or minor irrigation works. So two thirds of our total cultivated land in India is Barani land. Unless we can give the farmer an incentive by reducing the price of diesel oil, he is not going to go in for diesel oil operated wells.

Moreover, the electricity supplied to a village is too costly. If I may tell you, the minimum cost per village comes to Rs 30,000. It depends on the distance from village to village. For a distant village it may be even Rs 60,000. In

[Shrimati Mohinder Gaur.] Punjab we have a total of some 23,000 villages. In Puniab so far we have electrified only 6,000 villages. This does not mean that these 6,000 villages have got power for agricultural use also. This is only for lighting the villages. vesterday I was looking at the report of 'he Electricity Board and of their pro-In that programme they have gramme. mentioned that with the meagre resources available with them, they are going to take up only a thousand villages every You can imagine the total number of villages in the country. If we are going to wait for power supply to all these villages, it is going to take quite some time. Of course, that does not mean that we should give up the idea. is a long-term planning. But I should like the agricultural production of the country to be boosted up. I would plead with the Finance Minister to reduce the duty on diesel oil. Of course, if he does not find it convenient for certain then I would request him at least to make diesel oil available to the farmer at a subsidised rate as is done in the case of insecticides and fertiliser. I am absolutely confident that if they do so we shall boost up agricultural production in this country.

Another thing that I would like to mention is that our fertiliser distribution arrangement is not very satisfactory. would say that when quotas are earmarked for States, it should be done very carefully. Supply and demand must be taken into account because many a time one hears not sufficient fertiliser being available to particular States where as certain States get surplus quotas which go on accumulating. I feel we need a better system to ensure that the co-ordinated required amount of fertiliser is given to the farmer at the right time, and if there is any administrative flaw, it should be looked into and removed to ensure regular supply of the commodity.

Sir, I am very happy that for the first time in this Budget family planning has been dealt with from a fiscal point of view. This is a problem which is of a vital importance to us in this country. Our numbers are increasing at a very rapid

rafe. Our death rate is something like 2.1 but the birth-rate is 4.6. Steadily the death rate is going down and the birth-rate is rapidly increasing. So we have to fight the population growth, I would plead that even if we have to adopt drastic measures we should not shy away from it. I was very surprised to hear the speeches of the hon. Members in this very House saying that family planning is something which should be left to nature and that the Government should not bother very much about it. I am afraid I do not find much logic in that agrument because, as it is, have we not tempered with nature? We have done away with diseases. We have combated epidemics which was the nature's way of keeping a balance. If we could do that, it is absolutely necessary for us to aid nature to keep that balance even if we have to adopt drastic measures legalising abortion. We should not shy away from it. I know there is apprehension in many people's mind. They feel this is going to encourage immorality in the country. They say that if there is legal sanction for it, people will become immoral. I am very sorry to say that if law is the only custodian of morals, it does not speak very highly of us.

I shudder to think of the rapid growth of population. What is going to happen at the end of the century when the population is expected to double if the growth rate goes unchecked? Japan has legalised abortion. In ten years they reduced the birth-rate to half. If Japan could do it why cannot we do it?

Shri D. P. KARMARKAR (Mysore): May I interrupt the speaker? I will not disturb her. Since she is so serious about it, may I invite her attention to the fact that Japan found to her cost that legalising abortion was a very great undesirable thing and they are now discouraging it.

SHRIMATI MOHINDER KAUR: I feel that with every Plan, more and more wealth is generated into the country and every year we see the national income is growing and increasing but at the same time we do not find a proportionate rise in our per capita income because more and more people arrive in this country, more and more human beings arrive in this

country, to share the benefits. Unless we do something drastic to check the growth rate, we will never be able to ensure a decent standard of living for our people. I appeal that we should adopt a more scientific approach, we should have a more scientific approach in regard to this problem and we should not shy away from it

Once again I want to plead for diesel oil supply to the farmers at subsidised rates. I hope the Finance Minister will give it some consideration because I am fully confident that if that is done, then our agricultural production is bound to go up by leaps and bounds. I wish to congratulate the Finance Minister once again for presenting a very bold and imaginative Budget

श्री गोपे कुष्ण विजयनगीय (मध्य प्रदेश) उप ध्यक्ष महोदय, बिलकुल श्राखिर में भी श्रापने मृझे मौका दे दिया, इनके लिये मैं ग्राप को धन्यवाद देता हूं। श्रसल में तो मैं सोवता हो नहीं था कि मुझे बोलने का मौका मिलेगा, लेकिन खैर, मिल ही गया।

यह सवाल फिर दोहराने की जरूरत नहीं है कि हमारी जनसख्या काफी जोरों से बढ़ रही है ग्रौर हमारी नेशनल इनकम उस ग्र गुपात से नहीं बढ़ रही है । हमारी नेशनल इनकम सन् 1961-62 मे 2.5 प्रतिशत बढ़ी, सन् 1962-63 में फिर 2.5 प्रतिशत बदी और सन् 1963-64 में 4.5 प्रतिशत बढ जारेगी । इस वर्ष मे भी शायद कुछ बढ़े, लेकिन यह संतोषजनक नहीं है। इसलिये हम को कोई ठोक ढंग की प्लानिंग करनी ही चाहिये। जो लोग हमारे देश में ऐसा कहते हैं कि प्लानिंग की जरूरत नहीं है भ्रीर सारी म्राधिक व्यवस्था प्जीपतियों मौर भूमिपतियों के हाथ में छोड़ देनी चाहिये, वे मेरे खयाल से बहुत गलती पर हैं। ऐसा भी कुछ लोगों का ब्यू है कि हमें प्लान को एक्सपेंड नही कर चाहिये, बल्कि कंसालिडेट करना चाहिये । लेकिन ये दोनों चीजें मलग नहीं हो सकतो हैं।

प्लात को एक्प्पेंड करने की भी जरूरत है भीर प्लान का कंसालिडशन भी होना चाहिये। ये सब चीर्जें साथ साथ चलने वाली हैं।

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पिछले तीन वर्षों मे फसलें बहुत खराब रहीं थ्रीर होर्डमं थ्रीर मुनाफाखोरों ने काफी स्पेकुलेशन किया, इस वजह से कीमत बड़ी हैं। इस सम्बन्ध में गवनंमेट ने काफी काम किया है थ्रीर वह बैटी नहीं रहीं है। उसने फूड कारपोरेशन कायम किया थ्रीर एग्रीकल्चरल प्राइपेज कमिशन कायम किया थ्रीर इन सब बातों से हम लोगों ने इन मुसीवतों को कुछ न कुछ पार किया है। फिर भी कृषि को उन्नति ज्यादा करने की जरूरत है। सथ ही हमारे देश में थ्रीद्योगिक उन्नति भी बहुत हुई है। जैसा कि रिपोर्ट में हमें बताया गया है, श्रीद्योगिक उत्पादन 8 प्रतिशत बड़ा है, लेकिन उसके भी थीर बढ़ने की जरूरत है। जैसा करने ही भी बहुत हुई है। जैसा कि रिपोर्ट में हमें बताया गया है, श्रीद्योगिक उत्पादन 8 प्रतिशत बड़ा है, लेकिन उसके भी धौर बढ़ने की जरूरत है।

ग्रभी हाल में जो एफ ० भाई ० सी ० सी ० श्राई • की मीटिंग हुई थी, उसमें हमारे व्यापारी भाइयों ने जो विचार प्रगट किये हैं, वे मेरे खयाल से बहत काफी ग़लत ढंग से किये हैं। ग्रपने देश की मार्थिक ग्रर्थव्यवस्था की एक बड़ी ग्लुमी पिक्चर उन्होंने सामने रखी है। हमारे प्राइम मिनिस्टर श्री लाल बहादूर शास्त्री जी ने इस मौके पर जो बात कहीं, मैं उनका पूरा समर्थन करता हं। उनका यह कहना बिलकुल ठीक है कि हमारा व्यापारी वर्ग हैवी टक्सेशन की बहुत शिकायत करता है, लेकिन कोई ग्राल्टरनेटिव नही है, हैवी टैक्सेशन जरूरी है क्योंकि हम देश की तरक्की, उन्नति या डवलपमेंट करना चाहते हैं। वह लम्बा कोटेशन मैं पड़ना नही चाहता ह । एक्सपोर्ट्स के मामले में भी व्यापारी वर्ग चाहता है कि एक्सपोर्ट्स हों ग्रीर बजट में भी उसके लिये सुविधायें हैं। इस बजट में एक्सपोर्ट स के लिये काफी प्रोत्साहन दिया [श्री गोपीकृष्ण विजयवर्गीय]
गया है, जो एक श्रच्छी बात है। लेकिन
हमारे भारत के व्यापारियों का एक रवैया
यह रहा है कि जो चीज भी यहां से भेजी
जाती है, विदेशों में जाकर के उसकी क्वालिटी
खराब निकलती है। तो वे कहते यह है
हर तरह से बेजा तौर पर मुनाफा कमाना
श्रोर चीजों की क्वालिटी को गिराना, इससे
हमारे देश की इज्जत भी गिरती है। इसलिये
हमारा व्यापारी वर्ग श्रगर थोड़ा मोरेलिटी
का खयाल रखे, तो ज्यादा श्रच्छा होगा।

Budget (General)

इसके अलावा जो फोर्थ फाइव ईयर प्लान आने वाला है, उस पर शास्त्री जी ने यह जोर दिया है कि उससे छोटा रखना मुनासिब नहीं हैं क्योंकि देश की अरूरतें बढ़ती जा रही हैं, श्राबादी भी बढ़ती जा रही हैं, एजूकेशन की जरूरत हैं भौर दूसरी चीजों की जरूरत हैं। शास्त्री जी ने इसके बारे में बहुत साफ कहा है। यह मैं इसलिय कह रहा हू कि हमारे देश में एफ ॰ आई ॰ सी ॰ सी ॰ आई ॰ या व्यापारियों के जो नुमाइन्दे लोग हैं, वे हमेशा ऐसी मांगें करते रहते हैं कि उनको इसेटिव चाहिये। वे प्राफिट भी काफी लेते हैं, फिर भी उनका पेट भरता नहीं हैं भौर उनको और ज्यादा मुनाफा चाहिये। शास्त्री जी ने यह कहा हैं:

"In her pursuit of socialism, India could neither have a free economy nor could she go in for a regimented one. The country would have to evolve its own pattern which could only be a mixed economy, with both sectors playing roles complementary to each other.".

मैं तो पुराना सोशलिस्ट विचार का ट्रेड यूनियनिस्ट ग्रादमी रहा हूं ग्रीर मैंने ग़रीब किसानों ग्रीर मजदूरों के लिये हमेशा काम किया है ग्रीर इस देश में इसी नबके की ग्राबादी ज्यादा है । इसलिये मैं समझता हूं कि हम देश के भविष्य को सिर्फ व्यापारियों ग्रीर म्नाफाखोरों के हाथ में नहीं छोड़ सकते हैं भ्रौर हमारी गवनंभेट जिस ढंग से काम कर रही है, वह मुनासिब हैं ।

बजट के बारे में ग्रब मैं कुछ कहना चाहता हु। ग्रगले माल का जो बजट रखा गया है, वह 2,353 करोड़ का है ग्रोर खर्च 2116 करोड़ का रखा है ग्रीर 237 करोड़ की उसमें वचत है। यह बचत बड़े संतोप की बात है। खास कर के मैं डिफेंस के वारे में कुछ कहंगा। ग्रभी देश के सामने जो मसले है, उनमे पाकिस्तान का झगड़ा ग्रौर चीन का झगड़ा बड़ा महत्व रखता है। इस लिये इसमें 749 करोड़ २० का जो डिफेंस का खर्चा रखा गया है, वह मुनासिब है। हवाई मेना का खर्चाभी खास कर के महत्वपूर्ण है। कुछ फौजी कारखाने भी हमारे देश मे बन रहे है, जो केपिटल बजट का एक हिस्सा है । मिग विमान जो हमारे देश मे बनने वाले है, वह भी बहुत मुनासिब है क्योंकि ग्राम्स श्रम्युनिशन के मामले में हमको स्वावलबी होने की ज़रूरत है। नेवी के सिलसिले मे मजगाव डाक्स में जो लड़ाई के जहाज वनने वाले है, वह भी एक ग्रच्छी योजना है। इसलिये मैं डिफोंम बजट का पूरी तरह से समर्थन करता हुं।

हमारे देश में अन्न संकट श्राया श्रौर भाषायी संकट भी ग्राया । भाषा के सम्बन्ध में कुछ झगड़े भी हुये । तेकिन ग्राम तौर पर मुल्क में घबड़ाहट फैलाना या यह कहना कि हमारे देश की हालन खराब है, ऐसा कुछ लोग जो देश में एक बातावरण बनाते है, वह मुनासिब नहीं है । हमारे देश में ग्रगर मुमीबतें है तो हम साहस से उनका मुकाबिला करेगे । हिम्मत के साथ में, समझदारी से श्रौर शांति से, जो भी मसला हमारे सामने ग्रायेगा, उसको हम जरूर हल करेंगे । शांति से नहीं हो सकेगा तो जैंसी परिस्थित होगी वैसा करना पडेगा ।

तो मैं डिफेंस के मसलों में पूरी तरह से सपोर्ट करता हूं। डिफेंस के ग्रलावा, इस

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बर्ड फाइव ईयर प्लान के शाखिरी साल के खर्चे के लिये फाइनेंस मिनिस्टर ने 2,225 करोड रु० इस वजट मे रखा है। यह बहत मनासिब है। पब्लिक सेक्टर प्रोजेक्टम का इन्तजाम भी बहुत अच्छा होना चाहिये । यह जाहिर है कि बहुत रूपया हमे पिन्तक सेक्टर मे लगाना है भौर मै उसका परा हामी हूं, लेकिन पब्लिक सेक्टर प्रोजेक्टस की जरा ग्रच्छे दग से चलाया जाय. जिससे वे सरकारी एक्सचेकर में ज्यादा मनाफा दें। यह बात भी सही है कि श्रव उनकी हालत सधरने लगी है श्रीर रिपोर्ट में यह दिया है कि ग्रब पब्लिक सेक्टर प्रोजेक्टस से ज्यादा मनाफा होना गुरू हुन्ना है कुछ कम्पनियों से जैसे स्टील कम्पनी वगैरह से । तो इस मामले मे यह बहुत जरूरी चीज है। पब्लिक सेक्टर के लिये कोई एक ब्यरो कायम किया जा रहा है और पब्लिक सेक्टर की जांच के लिए पार्लियामेट की भी एक कमेटी है। मेरा खयाल है कि पब्लिक सेक्टर ग्रपना कुछ ज्यादा भ्रच्छा हिसाव भ्रगले साल दे सकेगा ।

(Time bell rings)

मैने बहुत कम टाइम लिया है। मुझको बिल्कुल ग्राखीर में टाइम दिया गया है। मैं जल्दी खत्म करता हं।

मैं हाल में एक ग्रमेरिकन की लिखी हुई किताब पढ़ रहा था। तो जो भी ग्रंडरडवलण्ड कंट्रीज है उनके बारे में उसने लिखा है ग्रौर उसने ग्रमेरिकंस को भी सलाह दी है कि यह जो पुराने केपिटलिस्ट ढंग से काम किया जा रहा है ग्रौर जो उनकी केपिटलिस्ट थिकिंग है उसकी जरूरत नहीं है ग्रौर उन लोगों को भी ग्रपना नजरिया व रवैया बदलना चाहिए ग्रौर जो डवलपिंग कंट्रीज है उनके लिए एक ग्रलग फिलासिफी, एक ग्रलग तरह की फिलासिफी होनी चाहिए। तो हिन्दुस्तान जैसे देश में केवल कैपिटलिस्टिक ढंग की प्लानिंग काम नहीं दे सकती।

[THE DEPUTY CHAIRMAN in the Chair.]

हमे भ्रपनी हालत के मृताबिक सेल्फ-जैनरेटिंग एकानामी तक पहुंचना चाहिए ।

(Time bell rings)

जरा थोड़ा सा समय मुझ को दे दीजिए। मैं बहुत समय से कह रहा हूं, मुझको समय नही मिल रहा है।

तो इस वजट मे प्राइवेट संकटर की उन्नित के लिए, कारपोरेट सेक्टर की उन्नित के लिए भी कुछ बातें रखी है। जो कारपोरेट संक्टर है वह भी देश में काम कर रहा है, जो देश के उद्योगपित है वे भी कुछ सेवा करते हैं लेकिन उनकी हर तरफ मुनाफा कमाने की जो प्रवृत्ति है वह ठीक नही है। (समय की घंटी)।

एक मिनट में मैं अपने मध्य प्रदेश की कुछ बाते कहना चाहता ह । छोटे उद्योग, स्माल इडस्टीज को बढाने का गवर्नमेट का लक्ष्य है लेकिन मध्य प्रदेश की छोटी इंडस्टीज बिना स्केयसं रा-मेटीरियल्म के रुका पड़ी हुई हैं ग्रौर मेंटर से यह कहा जाता है कि पास्ट-परफारमेस के लिहाज से स्केयर्स रा-मेटीरियल रियासतो को देंगे लेकिन मेरा खयाल है कि कुछ बेकवर्ड रियामतो को, बैकवर्ड स्टेटों को और ज्यादा कोटा मिलना चाहिए। कुछ स्टेटो को बहुत ज्यादा कोटा मिलता है लेकिन मध्य प्रदेश में रा-मेटीरियल का कोटा बहुत कम मिलता है । इसलिए एडीशनल डवलपमेट कोटा पिछड़े हुए स्टेटो को मिलना चाहिए और जिसमें कि मध्य प्रदेश को भी मिलना चाहिए ।

एक बात यह है कि गवर्नमेंट की कंज्यूमर गुड़्स बढाने की जो नीति है वह ठीक है लेकिन हमारे मध्य प्रदेश मे जो कोब्रापरेटिव स्पिनिग मिल्स मांगी गई है उसका लाइसेंस नहीं मिल रहा है। तो किस तरह से ये कंज्यूमर गुड़्म बढ़ सकेंगे। इसकी तरफ भी गवर्नमेट को ध्यान देना चाहिए।

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श्री गोरीकृत्म विजयवर्गीय

कृषि के क्षेत्र मे एक बात यह है कि दा करोड़ एकड़ जमीन हमारे यहा मध्य परेश मे वडी हइ है भीर उसके लिए ट्रेक्टरो की बड़ी सब्त जरूरत है भीर भगर मध्य प्रदेश को आप यह देंगे तो फिर श्रन्न की समस्या हल हो सकती है। ट्रेक्टर हनारे यहा कार्ता नहीं बनते, उसमें फारेन एक्सचेंज का सवाल है, लेकिन मेरा नियंदन है कि मध्य प्रदेश को ज्यादा ट्रेक्टर वगैरह की मदद दें डक ती एरिया जी है। उसके लिए भी यह हैं कि सड़के खोलने की जरूरत है। सेंट्रल गवर्तमेंट भी श्रोर मध्य भारत की गवर्नमेट भी मध्य प्रदेश प्रदेश की गवर्नमेट भी इसके लिए रुपया खर्च करती है लेकिन फिर भी डाक कब्जे मे नहीं आते हैं। एक स्कीम बनाई गई । वहां काफी राइस भीर बिजेज की जरूरत है। मैं समझता हूं कि सेंट्ल गवर्नमेंट इसके लिए ग्रपना हिस्सा, ग्रपना कादीव्यशन ज्यादा करे तो मध्य प्रदेश की यह समस्या हल हो सकती है।

THE MINISTER OF FINANCE (SHRI T. T. Krishnamachari): I cannot, Madam. complain that enough attention has not been paid in regard to the Budget by this hon. House-forty-nine Members have spoken. I must express my gratification, large number of Madam, that a very them, the majority of them, supported the Budget.

Before I go into the points raised by hon. Members I like to refer to one matter about which I heard when I came back to the House at half past two with reference to an alleged communication sent ly our late Prime Minister lawaharla.ji, to the American President, asking for military help, that is, in the American form of American troops, warships and American planes, manned by Americans, to resist Chinese aggression. Because of a combination of circumstances happened to occupy, not a privileged position, but a position very near to the Minister during those very late Prime

difficult days that this country had to face, and therefore, Madam, hon. Members will forgive me if I say that I must have known what had happened. I would also like to tell this hon. House that I was the first Indian official emissary sent from India to countries abroad, to visit the heads of States, after the Chinese aggression, and I had the privilege, which, to me, was unique, to have had a considerable number of discussions with prominent men in the American Government; all, I believe, were done with the knowledge, consent, approval and even the initiative of the late lamented President Kennedy. I nad more than an hour and a half's talk with him at the end of it all. If we had to discuss direct physical aid to India. I believe the late President Kennedy would have discussed it with me, because I was authorised to do so. It has been one of my most unforgettable experiences, in a life which by chance and accident was crowded with a number of experiences. that I had the pleasure of meeting and talking to the late President Kennedy for more than an hour and a half-I shall never forget it. I remember, his last parting words were 'Come back again, Mr. Minister, in December. We will continue this dialogue" But the December never came. We did ask for arms aid. did ask for technical help, and in fact President Kennedy was very keen that the aid to India in this respect must be under several flags. He did not want that America alone should help us; he wanted other countries to help us in a task which, he felt, was something which we were carrying on magnificently putting resistance to a very powerful enemy. do not know who told the hon. Member concerned about some conversation that some official in the American Embassy had, as if he had superior knowledge. I must say that it is unlikely, extremely unlikely, that the late Jawaharlalji would have done anything without consulting his colleagues who were close to him. As I had said, at that time, more by chance, more by accident, I was with him all the time, during the very difficult days when we met together, myself and my colleague and the late Prime Minister, and of the two of us I probably saw him the most. So we knew every step that he wanted to take. I happened to know the letters that

were written, and I do not think that there is any mention of asking the one thing that Jawaharlalji would never have asked. He wanted arms; he wanted probably planes, as we all want, if we get them, they shall be manned by our people—out it has always been our intention that we should never ask any foreigner to shed his blood on behalf of India. We have enough, more than 450 million in this country. I have no doubt that my hon, friend who spoke about it is a wellmeaning person; it is quite possible, he might have imagined things. It looks gripping that here, in the Bay of Bengal, very near the mouth of the Hooghly, there was aircraft carrier. We have an aircraft carrier too; may be, we could have borrowed planes; we have very efficient pilots; we could have put the planes on that aircraft carrier and we could have Nobody the pilots, our own. suggested that there was a polaris submarine here, ready and prepared to let off one of these nuclear weapons on behalf of India's defence. Well, the history of those fateful days will have to be recorded some time; somebody would do it; may be that if we probably had held on at Sela Pass two more days, the Chinese would have gone back. They went back for various reasons, and not the least of it all was that their supply line was getting difficult. But my knowledge-and I think my knowledge is fairly correct because I have been one of those persons who had been near the Prime Minister at that time-is that that story, however well intentioned, however however corroborated by well meaning, fanciful telephone talks and other conversations, is apocryphal, to say the least of it.

I think it is a slur on India, on the reputation of India, which has been built for it by our late lamented Prime Minister, to say that at that time of distress, we deviated from our path, the path that we had set to ourselves, that we shall fight and we shall fight to the last drop if need be. Of course, we are not ashamed—and we still want—to take arms, from various countries, equipment from various countries, technical know-how from various countries. But we shall not ask any foreigner to shed his blood in defence of

this country, because there are 450 millions of us in our country who will lay down their lives before this country becomes a slave country.

Madam, may I refer to the last two their reference to family speakers and planning? I may assure the hon. Member from Patiala that the fiscal concession that I have given is, more or less, a token to encourage the firms to incur expenditure to give leave to their subordinates, to subsidise them if need be, during the days of absence and to provide other facilities which can be written down over a period of five years. Government realises that this is a task on which a large amount of money has to be spent because, as the hon. Member very correctly mentioned, if the birth rate and the rate of growth of our population go on as they do today, then no matter what the sizes of the future plans may be, the overall rate of advance will go down. Therefore, any amount of money, even say 25 per cent of the Plan amount being spent on family planning will not be too it will because make expenditure on the next Plan more productive. I think at the moment we are thinking in terms of tens of crores behind this family planning scheme. The thing today, is to get the people to accept it. I shall not go into the details of abortion and the like and the devices for family planning and so on. I leave it to people who know better. But the Government is committed to this and expenditure not stand in the way of our going ahead with this scheme for the purpose of As I have said, withfamily limitation. out this, all expenditure on the Plans, whether the Fourth or the Fifth Plan, will be meaningless.

The hon. Member from Patiala also mentioned about the need for making diesel oil available to the agriculturists at reasonable prices. I agree. But the point is how to do it, because a large part of the consumption of diesel oil is by road vehicles plied for trade, and it is very difficult to distinguish between the two types of users. In fact, the use of diesel engines by people for agricultural purposes is perhaps a very small part of the total amount of diesel oil consumed in

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this country. If concession is given, then the concession will go to somebody who does net merit the concession but makes money otherwise. That is the problem. I have suggested to my colleague, the Food and Agriculture Minister, that I am prepared to subsidise the initial purchase of diesel engines if that would help. When the initial purchase is comparatively easy, and since it does not have any recurring expenditure of any magnitude. may be that then people might accept the high diesel oil. I cannot, at the moment, find any method by which I can distinguish between the two types of users. But we shall try to find out whether there is any method by which we can help the agricultural use of diesel engines.

Madam, the speaker prior to the hon-Member from Patiala, made an extraordinarily good speech. I compliment him on it. It showed that there was a considerable amount of study, careful study, behind it. But my only difficulty is how a person who made a speech of that nature, could end up finally as he did. He did not end up, because the time was against him. I recognise his distinction, or rather the attempt he made to distinguish between whether a Budget whole could be surplus or otherwise, whether there may not be some component elements in a surplus budget of this nature which might be characterised as inflationary. It is true we are only dealing with these matters generally and all I am trying to make out is a difference in degree. I have not said or claimed that I have completely eliminated all types of academically defined deficit financing. have been a student, in a modest sort of way, of monetary economics. The question of the velocity of money, the question of the amount of deficit financing, what are the component parts, how to bank deposits, what part advances play, whether time deposits add to the volume and velocity of money or only demand deposits do, these are things which vary from one professor to another. Therefore, any difference that we claim is a difference which indicates a downward trend. It is only one of degree and not of kind. I do not claim, Madam, that I have rooted out deficit financing from our concept of

All that I may procedure. budgetary claim is that we are making a radical departure. In fact, the last two Plans were definitely deficit finance-oriented. I remember a time when I had to support the Second Plan I had envisaged a certain amount of deficit financing. the end it was exceeded. I thought we would not embark on deficit financing at least in the Third Plan, but we had to do so. I also agree with the hon. Member that deficit financing by itself is not evil, that is, in sub-lethal doses it is good. You have got to have monetary expansion if there is need for money. We have seasonal expansions of bank finance, when the busy season starts and we contract again when the season ends and the slack season commences. Similarly, if the total amount or the quantum of business dealings in the country grows, the supply has to increase. But that would not be what you might call deficit financeing which is per se evil. Therefore, I do not rule out altogether some kind of monetary expansion in the Fourth Plan. As the hon. Member said, it might even be desirable, certainly necessary.

I would not admit the charge, Madam, that I am a magician or a wizard or a person who does the rope trick or one who perhaps does the vanishing trick! There is no trickery in this Budget. What I would like hon. Members to note is that you should judge the Budget not entirely by the overall surplus that it creates. It would be good if it could be created. If we could meet both our capital and revenue expenditures from money which are not per se inflationary, that would be good. But I had indicated in my Budget Speech-unless I have forgotten about it-that the emphasis is on the increase of revenue surplus. I would like the revenue surplus to go up. I agree with the hon. Member, Shri Mishra, that if the revenue surplus is comfortable, even if there is deficit financing, it would not matter. It means that when we spend. the expenditure that we incur should be justifiable. I can only take credit, if I can do so, Madam, for indicating a policy which, if followed, would provide greater revenue surplus. Of course, in regard to our capital needs, we use various funds. Funds come from abroad but they would

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not be inflationary and if they go into certain projects, they are much less infla I have made a differentiation in tionary regard to borrowing locally and we have confined ourselves this year to borrowing only to discharge the debt. If I can pos sibly not borrow at all and discharge the debt that we ought to it would be a good thing but whatever it is, it is better than borrowing for expenditure-I me in bor rowing if it is for the purpose of discharg ing a debt As I said these claims are not in any sense absolute. They are only relative, relative to what I did the previ ous year relative to what my predecessor did the year before that and relative to what perhaps had happened in 1957 and While I agree with many of the suggestions made by my hon friend Shri Mishra, which were very valuable. would like to tell him that the basic struc ture of our direct taxes and the intention behind it still remain because we have a differentiation between the earned and the unearned Income tax I do not that merely because of the fact that we have given Dearness Allowance to people who are getting six hundred rupees and below, we have raised the limit at which the unearned income surcharge operates to fifteen thousand rupees from ten thou sand rupees that we have done something which is inflationary, that we put in more money in the hands of people who do not deserve it I have mentioned in its Speech Madam, that by raising Budget that to the fifteen thousand rupees level I have indicated the lower middle class which needs every kind of support that we can possibly devise and afford I would also like to make this submission that I make no apologies to anybody might call me a capitalist, they might call me a reactionary they might call me an Nevertheless I maintain that 1gnoramus encouragement to earned incomes is a good A person who earns in income. no matter how big it is, is doing a posi tive service because he has put in his Well I think brain and is making money we should encourage him Having done that, when he uses that money that has been earned and leaves it to his son or daughter or to somebody else we come up with the Estate Duty and when he wants to give it away as gift thereby avoiding Estate Duty, we have got the Gifts Tax

If he wants to live on unearned income of a magnitude beyond fifteen thousand rupees, then the unearned income rurcharge comes Wealth from out of unearned income is charged and when the capital appreciates and it is realised and it comes into his hands as fresh money. we tax him under the Capital Gains Tax and if he spends something which should not spend instead of saving. comes up against the Expenditure Tax Well my capitalist friends might say that the only thing we do in this country is not to tax dving. Maybe that is putting an extreme construction on our tax struc-That remains but if my hon friends think that the encouragement that we give to people to earn is wrong, I can only say, "I beg to differ' In fact, even in regard to unearned income surcharges while we have raised the limit from ten thousand rupees to fifteen thousand rupees rates have been steeply raised, formerly it was twelve and a half per cent, fifteen per cent and $17\frac{1}{2}$ per cent, but now it is twenty per cent and twentyfive per cent Even in regard to earned incomes above three lakhs of rupees, the surchaage oper ates at fifteen per cent So, the whole idea is to make a person earn, earn and not spend invest save so that the community is benefited by his earnings and he gets the notional satisfaction of having earned I can tell you that it is not merely a satisfaction, it is something real may be pardoned the use of the personal pronoun Madam, I was one of those persons who had earned at one time and not saved, never put by any money but when I saw a big cheque at the end of a quarter, it gave me a sense of satisfaction Somebody said, let us pay this man, he has got to be paid but I used to tell my cashier, 'Let the cheque be there for a couple of days' Merely having sense of satisfaction that I carn money, that the money is there in the bank is a great thing. I am telling you this out of experience; I have carned money and I have spent it but the psychological effect of having earned money is there at a time when I was very young If I were sixtyfive then, probably it would not have made the slightest difference would have been a cynic perhaps but at that time man has a zest for earning and everybody else has some kind of z.st

[Shri T. T. Krishnamachari.]

Even at the moment, somebody tells me. "Why do you do this? Is it to benefit this person? Why do you do this? Is it to benefit that person?" Something that vou do benefits somebody, something you do hurts somebody. It is impossible to exclude people from being benefited altogether or from being hurt altogether because we work at a system of slabs and averages and there is always a person who is not the average person and he gets hurt but the fact really remains that a man who earns has a lot of zest for earning. I suppose, for many people, after having earned, it does not matter very much He says, "I have done my job". It is something for his own satisfaction. You may even ask me. "You present the Budget. At the end of it, what do you get? Have you any satisfaction?" Yes, I feel that it is over, we have done that. So is the case with human life, with an M.P. who makes a good spech as my friend did, or somebody else who appreciates the Budget or who criticises like my hon, friend, Mr. Bhupesh Gupta. What does he get, poor man, he does not even hear what he says but gets something. He has got the reputation of being the enfant terrible of the House and he likes it. Even these undesirable things give us satisfaction and I believe that we should continue to give satisfaction to those people who hard and earn. Having done that, well, we bring in our defences, one, two, three, four or five. Of course, somebody jumps over them all; he is an expert jumper but one of these days he will trip and so, let us want until he trips.

Madam, I do not propose to take much time of the House. Many of the hon. Members have made valuable speeches My hon. friend, Mr. Vajpayee, is not here; he indicated to me that he would not be here because he has got to go and attend a very important meeting. He raised one question about this ten per cent surcharge. Madam, I believe that the statement that I placed on the Table of the House on the 17th of February indicated the gravity of the situation in regard to foreign exchange There is no point in going about and finding out who has been in the wrong, your Plan is wrong, somebody else is wrong, who has caused it. Anyway, maybe there

is some leakage, maybe because there is an increase in the interest rates in some other country and people are holding on to the money, maybe a combination of many circumstances but we did take a drastic step. Hon. Members might say that it would not do the trick if you put this ten per cent surcharge. Well, if it would not, I can only say, "I m sorry for it" but I do think it will do some thing. In fact, when Mr. Vaipavee raised this question. "What are you going to get?" You are getting seventy or a hundred crores and, therefore, you bring forth a surplus Budget." I can tell him that I can offer him this sum of seventy crores of rupees. I can part with that noney that I am getting out of this duty. In fact, I am only taking credit for forty crores of rupees Well, I would replace this duty if it would serve the same purpose, which means, reduce imports. I believe that it would to some extent. Will it be hundred crores of rupees, will it be forty crores of rupees-I do not know. Whether it is forty crores of rupees or hundred crores of rupe s, how does it help? It helps because prople would spread out their imports They rostpone imports for the time bring and I get a certain amount But this reduction advantage. imports would also cut down my import duty which is roughly 40 per cent. if I gain Rs. 100 crores I lose here Rs. 40 crores. I am taking credit only for a modest Rs 40 crores; not more than that,

An him. Member who is not here spoke about no mention of socialism. I can quite understand my hon. friend. He is perhaps older than myself; we have lived in the days of ritualism. In those days, I remember in 1921 I went to Banaras and I wanted to have a bath. Somebody came and sail 'No, no; you must do it in the proper way. You must do sankalp first.' I said, I can do it myself; I am a priest and I do not want a priest'. What we do before we start is, we do the sankalp doing anything, and my hon friend, the Professor, being ritualistic himself says that I should begin by saying 'I believe in socialism' and therefore my Budget would reflect my beliefs. In fact, I did that and I think one of my hon, friends did quote from my opening paragraph. Do you think you can pay greater homage to

Budget (General) socialism than pay homage to our late leader? After all, we learnt our ideas of socialism from him; we learnt the ideas of planning from him: we learnt the ideas of building an India which will have a place in the world from him. We learnt from him the idea that the India that we shall build will be an India that shall contribute to peace and morality and well-All this we learnt being of humanity. from him. Some of you might have been Many of you might have been with him in prison but in this prison of Delhi I had been with him for 16 years and I felt that I have not lived those 16 years in vain. I do not think, Madam, there is anybody who has been associated with Jawaharlal, unless he becomes a renegade which some do unfortunately, could ever forget the basic facts, the basic purposes, the basic objectives for which he lived. I do not have to repeat it. It is quite enough for me if I remember Jawaharlal and I know I will do the right thing. I have not mentioned about socialism at all because that is what we are here for. We are here for doing people good and we cannot do good to people if we love accretion of money in certain hands means economic power and thereby political power. The whole idea of the Budget is striving to see if we can do some good to the people. I do not say we have done a lot of good. I wish I had the capacity to do more good; I wish I had the intelligence and imagination to do more good for the people who suffer in this country. I wish we had the money to do that. Even if I am the Finance Minister it is impossible. For several years I do not think I can do justice even to a moiety of the desires that I have in the matter, desires which I have imbibed at the feet of Jawaharlal. Therefore there is no need for me or anybody else or my successor to say that this Government stands for socialism. This country can have no other policy, no matter which Government comes, no matter who the Finance Minister is, who the Prime Minister is, except a policy which is directed towards social-So I do not think it needs repetiism. Often times having repeated, you forget it; having made a sankalp we torget all about it and we will have to do it all over again. But to us it lives all

Therefore I would tell the

the time.

Professor, who is not here, that we do not need to be reminded of the basic objective for which we function here.

Well, Mr. Dahyabhai Patel-he is not here-did represent what to this must be a unique point of view, even more unique perhaps than the point of view represented by my hon, friend, Mr. Bhupesh Gupta. In fact, we are getting accustomed to live with this kind of view. He said that the Budget has given no relief to the corporate sector. Madam, I admit that I have not given just as much to the corporate sector. In fact, the corporate sector to me. Madam, is a means to an end: it is not an end in itself. If the corporate sector does not do the function of starting, developing and progressing the growth we have no use for it. We can have another sector to do that function. The corporate sector as they understand it and we are told to understand it to be can exist, can function, so long as it performs the role for which we intend it to live; not for the purpose of living itself. I do not propose to refer to the animadversions in another part of a Government building in Delhi during last week because I think it is all in the game. When people congregate they must abuse some-Sometimes they abuse individuals; often times they do courtesy to individuals and abuse the Government. The Government being perhaps inanimate should not offence. The point really is, I am prepared to give concessions to the corporate sector if that means growth of the economy and I venture to submit. Madam, that is what I have aimed at. Maybe I have not defined it in the manner it should be defined. It might be defined when the Finance Bill comes up; it might be defined later on because if I give an incentive for increasing production, production is not going to take place immediately. It is going to take place next year and I can define those incentives even in the next vear's Budget That I have said in my Budget speech. Madam, I am not in a position, with the needs of the country in regard to many useful and desirable forms of expenditure, to sacrifice current revenues from the corporate sector for the purpose of giving it concessions or incentives. I am quite prepared to give incentives from out of the increased earnings,

[Shri T T Krishnamachari] whether they be in the form of expan sion, whether they be in the form of higher productivity and saving in expenditure and thereby greater profits, I am quite pre pared to earmark a portion of the increased income on which they pay taxes for the purposes of development The whole idea of revamping the development re bate, of offering incentives from the in creased taxation they pay, some other subsidies from the increased earnings that the State has by way of excise duties on certain excisable commodities, all this leads only to the question of helping the growth, helping the expansion of indus trial units so far as the future is concern ed, not for what has been done for the present

Now, of course I do not think I have any time to speak about the stock market Probably I will speak about it when I bring the Finance Bill here but only one thing I would like to mention here The stock market is perhaps important I do not think it is unimportant I do not think anything is unimportant in this world am old enough to know that there is nothing that is unimportant At the same time its importance relatively to me is not Because if I do not remmber the time when I was burnt some six or seven years back and if I am still a free agent I can purchase all the available use ful shares in the stock market for Rs 15 Today an expenditure by a Gov ernment organisation of Rs 15 crores would break the stock market. They can only gamble in shares but there will be no shares for physical transfer at all They will all be absorbed So in the context of our economy all this shows that in terms of money the amount of scrips available in the share market is negligible Somebody can do it If Parliament author rises me I can do it tomorrow The only thing is if I say that, the share prices will go up I do not have to go and buy them at all But what is the use? Does 5 p.M it add to growth? If the price of Indian Irons, just to take an illus tration, is Rs 24 50 today and it becomes Rs 28 50 day after tomorrow, does it mean a spoon of sugar more in my cup of tea than what I get now or for that matter in anybody else's tea? I agree

that 1f 18 an indicator for many people, but it is a conventional indicator It is not an indicator which gives a real estimate of the prosperity of the economy The people who manipulate stock exchanges are very small people and the people who hold the money are also very small people Today the Life Insur ance Corporation has got a sum of Rs 150 crores of equity shares and scrips If you let them go, they will perhaps every year buy another Rs 30 or Rs 40 crores while I admit that it has a part to play in what some say the semi-capitalist economy of ours, if it does not function, we must find substitutes We must find insti tutional substitutes for that purpose I do not say for one moment that I have no use for the private sector, that I have no use for investment Otherwise, why should I announce on the 24th December last that I am prepared to give any person who invests in equities 20 per cent off, because I want him to save? I want him to be an owner Give him a little inter est so that he can get a little income We are not out here to completely obliterate any desire to hold property We only want to hold that desire in check, so that it cannot transcend what you call the metes and bounds of social desirability So, we have to part company at some point and I am afraid in this road to economic progress in this country Mr Dahya bhai Patel and I part company at the first furlong

Madam, I would like to conclude would like only to mention one thing Hon Members have asked What has this Budget done for agriculture? What has it done for the agriculturist? What has the Central Government done for it? Well I can easily take the line of least resistance by saying that the Central Government, at any rate the Finance Minister is a ghost He has nothing except without a body the Union territories to spend his money on He has got to spend it through some other body But that would be a quasi metaphysical interpretation, which does not carry conviction Of course, the fact is that the local Governments, our State Governments are close to the people who produce But have we not in recent times given an increase in price for foodgiains?

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People might say that it is not enough Agriculturists will say that it is not enough Mr Anandan perhaps is a representative of the consumers and he will say that the cost of living is going up and, therefore, give me a little more dearness allowance And somebody will ask Why do you not put down expenditure? My colleague, Mr Tyagi, if he remembers his old days-he is an atavist-would ask. Why do you not put down expenditure? If you give more price to the agriculturist, you have got to give more dearness allowance. It means a bigger budget on non-productive Even so, the recent price increases that we have given will put into the pockets of agriculturists anything between Rs 200 to Rs 240 crores in a year Well, in this wide country if you change your money into paise and throw it away, well, you may not be able to find it, but, nevertheless. it has some impact It has also an inflationary impact because the inflationary im pact comes—with all apologies 'o my friend, Mr Mishra, this way that there is going to be an increased demand for con sumer goods from this sector of the population And today, unfortunately, in this graph that we draw of demand and sup ply, the demand curve is higher up and the supply curve is well below the whole trouble of prices today If production can be increased and the demand curve and the supply curve coincide, or even for that matter the producer says have produced something more, do some thing about it, buy it up, give it to those underdeveloped countries as they do in America like PL 480-it might be difficult for him, but I think I would be happier This Rs 240 crores is going to impinge on the totality of the goods available and they have to find more goods for it

Then, I think more than one non Member mentioned about fertilisers charge is that the production of fertilisers in this country has not kept pace with the demand or in the matter of our aspira tions, Madam, I plead guilty I think in most of these cases we have not done it We have asked other people ourselves Various factors come in to do it Вe sides, production of fertilisers is an extremely tricky process and the process also All along in places like Sindri we were accustomed to produce fertiliser

by coal gasification Today that is being fact replaced by naphtha cracking, production of ammonia from naphtha are trying to orient our minds today somebody says, our import of cruie oil or import-cum-production of crude oil should be of the order of about 30 million tonnes by the end of the Fourth Plan There are other people who say Oh, vou are being fantastic in your estimates. The estimates are correct. If you envisage that a very large portion of that crude oil will go into naphtha production again fertil isers, and as a bye product of it into petiochemicals, which again gives you the basis for pesticides well you will blame us if we have not gone fast enough Because of the changing processes that are taking place, many fertiliser factories which we how posses and which are based on coal gasification find that their prices are very high when fertilisers out of naphtha come into production. We will be producing a little more than one hundred thousand tonnes this year, in addition to our exist ing production, as nitrogen Our supply position will improve by another two hundred thousand tonnes That would not We thought of eight hundred be enough thousand tonnes in the Third Plan will probably reach about 560 to 570 thou sand tonnes For the next Plan we thought of 15 million tonnes, but now our estimates go into the region of 2.5 million The emphasis on the production tonnes of fertilisers is an indication of the im bortance that we give to agriculture And It is not the only thing that we are doing for agriculture There are a number of irrigation and power projects that we have undertaken I was in Bihar recently I had the opportunity of not only discussing with the officials of the Bihar Government but the Ministers but also of seeing paysically some of the projects that have been Out of 21 million acres in undertaken Bihar by the beginning of the Fourth Plan, very possibly we shall be stabilising the irrigation of 8 million acres, which is a big factor and we want fertilisers for it After all when our Budget is oriented towards irrigation and power projects to a Very large extent and projects for making fertilisers, it is wrong to say that we have done nothing for the agriculturist What we have done finally is to give them bet ter prices I do not say that it is enough,

[Shri T. T. Krishnamachari.] because basically if we can get agricultural production anywhere between 5 to 6 per cent more. I can think of a growth of about 7 to 8 per cent, which is what we need. There is no point in saying that the Plan is ambitious because you growth of 7 per cent. I think it ought to be eight and not seven. I shall perhaps have an opportunity of speaking about the Plan sometime later. What I merely want to say now is that agriculture is something about which we have been thinking all the time, that the failure in regard to our Third Plan in the first three years has been due to the fact that we have failed on the agricultural front. It is not entirely because of our own deficiencies but because of various other conditions,

them beyond our control. But it is something to which we are alive, which we are conscious of, which we want to improve. That is the basis of our Plan,

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Madam, as I have said before, I shall have more than one opportunity of being able to answer questions from hon. Members before this Budget session ends. Therefore, I seek your permission to conclude my reply at this stage. Thank you.

DEPUTY CHAIRMAN: House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at ten minutes past five of the clock till eleven of the clock on Tuesday, the 23rd March, 1965.